

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 244 OF 2019 &
IA Nos. 1195 OF 2019**

Dated: 27th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Bharat Petroleum Corporation Limited Appellant(s)
Vs.
PNGRB & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajat Navet

Counsel for the Respondent(s) : Mr. Sunil Rai for PNGRB

Mr. Marugupta Mishra
Ms. Pratiksha Chaturvedi for R-2

ORDER

Finally, four weeks' time is granted to Respondent Board to file reply to the main appeal, failing which, it shall be taken as 'Nil'.

List the matter on **08.11.2019**. In the meantime, pleadings be completed.

**(B.N. Talukdar)
Technical Member (P&NG)**

kt/Bn

**(Justice Manjula Chellur)
Chairperson**